- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-34/91 for (a) and (b)]
- II. (a) Sixteenth Annual Report and Accounts of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-35/91 for (a) and (b)].
- I. Report and Accounts (1988-89) of the Tamil Nadu Agro Industries Corporation Limited, Madras and related papers.
- II. Report and Accounts (1989-90) of the Punjab Agro Industries Corpration Limited, Chandigarh anil related papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

- (a) Twenty-third Annual Re port and Accounts of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. *See* No. LT-71/91 for (a) and (b)].
- II. (a) Twenty-fourth Annual Report and Accounts of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1989-90, together with the Auditors

the People (Amdt.) Ordinance, 1991

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. *See* No. LT-72/91 for (a) and (b)].

Statements (in English and Hindi) giving reasons for the delay in lay ing the papers, mention at I above. [Placed in Library. See No. LT-72/91].

SHRIMATI JAYANTHINATA-RAJAN (Tamil Nadu): Sir,I want to raise an important issue.(Interruptions) .

[The Vice-Chairman (Prof. Chandresh P. Thakur) in the Chair]

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Just one minute. The Leader of the House has to introduce a Minister.

INTRODUCTION OF MINISTER

THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN): I have great pleasure in introducing to the House my colleague Mr. Rangarajan Kumaramangalam.

STATEMENT RE. THE REPRESENTATION OF THE PEOPLE (AMENDMENT) ORDINANCE, 1991

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): I lay on the Table a statement (in English and Hindi explaining the circumstances which had necessitated immediate legislation by the Representation of the People (Amendment) Ordinance, 1991. [Placed in Library. See No. 19A/91].